

High Court of Karnataka
Bengaluru,
Dated:30th June 2021

NOTIFICATION NO. HCDB – 115 / 2021

In modification of earlier Notification No.HCDB–89/2021, dated 20th May 2021, the sittings of the Hon'ble Judges in the Court Halls of Dharwad Bench from Thursday the 1st July 2021 are arranged as mentioned below:

Sl. Nos.	Name of the Hon'ble Judge	Court Hall Nos.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice Krishna S. Dixit	2
3	Hon'ble Mr. Justice R.Devdas	3
4	Hon'ble Mr. Justice H.T.Narendra Prasad	4
5	Hon'ble Mr. Justice Pradeep Singh Yerur	5
6	Hon'ble Mr. Justice Ravi V. Hosmani	6
7	Hon'ble Mr. Justice Shivashankar Amarannavar	7
8	Hon'ble Mrs. Justice M.G.Uma	8
9	Hon'ble Mr. Justice P.Krishna Bhat	9
10	Hon'ble Ms. Justice J.M.Khazi	10

By Order of Hon'ble The Chief Justice

**Sd/-
(K.S.Bharath Kumar)
Registrar (Judicial)**

Date: 30.06.2021

HIGH COURT OF KARNATAKA DHARWAD BENCH

**MODIFICATION OF SITTINGS OF THE HON'BLE JUDGES WITH
SUBJECTS ASSIGNED TO THEIR LORDSHIPS WITH EFFECT FROM
THURSDAY THE 1ST JULY 2021**

Priority will be given to old cases

PART A

Sl. No.	SITTINGS AND SUBJECTS	REMARKS
1	<p>Hon'ble Mr. Justice Krishna S. Dixit & Hon'ble Mr. Justice Pradeep Singh Yerur</p> <p>Writ Appeals</p> <p>Commercial Appeals and Commercial Applications</p> <p>RERA Appeals</p> <p>Writ Petitions (KSAT/CAT, LOKAYUKTA & CESTAT)</p> <p>Writ Petitions pertaining to Professional Courses in Medical, Dental & Engineering – Fee Structure and Seat Matrix</p> <p>Writ Petitions (Edn-Med-Adm)</p> <p>Writ Petitions pertaining to Advance Rulings of the Authority, under Chapter XIX-B of the Income Tax Act, 1961</p> <p>ITA, WTA, GTA, Sales Tax Revision Petitions (DB matters) & other Tax References, Revisions, Appeals and Civil Petitions (Tax, Excise), Original Side Appeals (except Company matters)</p> <p>Miscellaneous First Appeals</p>	<p>Video conferencing / Physical hearing (optional)</p>

	<p>Execution First Appeals</p> <p>Execution Second Appeals</p> <p>Referred Writ Petitions, Civil Cases and Criminal Cases</p> <p>CCC (Civil and Criminal)</p> <p>Writ Petitions (Habeas Corpus) and Writ Petitions preferred against the order of detention based on the opinion of Advisory Board constituted under the Goonda Act, 1985</p> <p>(Preliminary Hearing /Admissions, Orders & Final Hearing in the above referred categories)</p> <p>Priority will be given to pending MFA (LAC) for final hearing (Advance List No.I (D)] MFA (MV) for orders, Admission & Final Hearing (Advance List for admission) No.II (D) & Advance List (for Final Hearing) No.III (D)</p> <p>Specially assigned cases</p>	
2	<p>Hon'ble Mr. Justice Krishna S. Dixit (Fridays at 2.30 PM)</p> <p>Writ Petition (GM-CPC) - Preliminary Hearing in 'B' Group and Final Hearing</p>	<p>Video conferencing / Physical hearing (optional)</p>
3	<p>Hon'ble Mr. Justice R.Devdas & Hon'ble Ms. Justice J.M.Khazi</p> <p>Regular First Appeals -Admissions, Orders & Final Hearing</p> <p>Criminal Appeals (against Conviction & Acquittal) -Admissions, Orders & Final Hearing</p>	<p>Video conferencing / Physical hearing (optional)</p>

	<p>(for final hearing, Priority will be given to cases on Advance List of Final Hearing of Criminal Appeals (Conviction) of the years 2014 to 2018 (Advance List No.IV (D))</p> <p>Specially assigned cases</p>	
4	<p>Hon'ble Mr. Justice H.T.Narendra Prasad</p> <p>All Writ Petitions (Single Judge) not assigned to the Bench presided over by Hon'ble Mr.Justice Ravi V. Hosmani -Preliminary Hearing /Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Video conferencing / Physical hearing (optional)</p>
5	<p>Hon'ble Mr.Justice Pradeep Singh Yerur (Fridays at 2.30 PM)</p> <p>Miscellaneous First Appeals (MV) - Admissions and Final Hearing</p>	<p>Video conferencing / Physical hearing (optional)</p>
6	<p>Hon'ble Mr. Justice Ravi V. Hosmani</p> <p>Writ Petitions (Labour, Service, HRC, Excise, Cinema, MV, LR, KLRA, APMC, Education, KDR, KVOA, SC/ST and ULC) -Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Sales Tax Revision Petitions (Single Judge matters) - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>All Civil matters (Single Judge) not assigned to any Court - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Video conferencing / Physical hearing (optional)</p>

<p>7</p>	<p>Hon'ble Mr. Justice Shivashankar Amarannavar</p> <p>Criminal Appeals (against Conviction) - Admissions, Orders and Final Hearing</p> <p>All Criminal Petitions Under Section 438 and 439 of Cr.P.C (to be shown on the top of the cause list) - Admissions, Orders and Final Hearing</p> <p>Criminal Revision Petitions - Admissions, Orders and Final Hearing</p> <p>MFA (LAC) - Admissions, Orders and Final Hearing</p> <p>Execution First Appeals & Execution Second Appeals - Admissions, Orders and Final Hearing</p> <p>Civil Revision Petitions - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Video conferencing / Physical hearing (optional)</p>
<p>8</p>	<p>Hon'ble Mrs. Justice M.G.Uma</p> <p>Criminal Petitions (except bail petitions) of all kinds and WPs under Article 226/227 r/w Sec. 482 Cr.P.C - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Criminal Appeals (against Acquittal) - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Video conferencing / Physical hearing (optional)</p>
<p>9</p>	<p>Hon'ble Mr. Justice P.Krishna Bhat</p> <p>Regular First Appeals - Admissions, Orders and Final Hearing</p> <p>Regular Second Appeals - Admissions, Orders and Final Hearing</p>	<p>Video conferencing / Physical hearing (optional)</p>

	<p>Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996 - Admissions, Orders and Final Hearing</p> <p>Intellectual Property Rights Cases including Referred original suits - Admissions, Orders and Final Hearing</p> <p>All categories of Miscellaneous First Appeals (except MFA (MVC & LAC)) - Admissions, Orders and Final Hearing</p> <p>Miscellaneous Second Appeals - Admissions, Orders and Final Hearing</p> <p>CP, RPFC, HRRP, LRRP, TOS, Probate & Succession Matters - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	
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PART B

**HIGH COURT OF KARNATAKA
DHARWAD BENCH**

**SUBJECTS ASSIGNED TO THE HON'BLE JUDGES SITTING IN
DIVISION BENCH WHENEVER THEIR LORDSHIPS SIT SINGLE**

The Hon'ble Judges sitting in Division Bench will take up matters whenever Their Lordships sit single.

Sl. No.	Name of the Hon'ble Judge
1	<p>Hon'ble Mr. Justice Krishna S. Dixit</p> <p>Writ Petition (GM-CPC) – Preliminary Hearing in 'B' Group and Final Hearing</p>
2	<p>Hon'ble Mr. Justice R.Devdas</p> <p>Regular Second Appeals – Admissions and Final Hearing</p>

3	Hon'ble Mr. Justice Pradeep Singh Yerur Miscellaneous First Appeals (MV) - Admissions and Final Hearing
4	Hon'ble Ms. Justice J.M.Khazi Criminal Appeals – Admissions and Final Hearing

NOTES:

1. Memo for urgent Preliminary Hearing/Admission and Orders and final hearing (except matters on notified Advance Lists) shall be moved only by e-mail as per the format annexed to the notice dated 19.02.2021. **Memo for urgent posting shall not be moved before any individual Court by physical appearance.**
2. **In case of following newly filed cases, memo will not be entertained. The same shall be listed automatically on the days notified:**
 - a) **Criminal Petitions U/s 438 – 3rd day from the date of filing,**
 - b) **Criminal Petitions U/s 439 & 482 of Cr.P.C. and Writ Petitions under Article 226 R/w Sec. 482 of Cr.P.C - 4th day from the date of filing,**
 - c) **Criminal Appeals against Conviction – 4th day from the date of filing,**
 - d) **Civil Contempt Petition – 7th day from the date of filing**
 - e) **Writ Petition (GM-CPC) – 5th day from the date of filing,**
 - f) **Writ Petitions (GM) – 5th day from the date of filing, Commercial Appeals - 5th day from the date of filing,**
 - g) **Writ Appeals – 5th day from the date of filing.**

Note: The General Holidays shall be excluded for counting the days.

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.
4. All Advocates shall strictly follow the Rules relating to wearing of masks and maintaining social distancing.
5. All the Benches will sit during normal Court working hours starting from 10.30 AM. They will take up the Judicial work as per the roster issued under the orders of Hon'ble The Chief Justice. However, the Court sessions shall be into following segments and the cases on all five lists will be serially numbered.

FORENOON SESSION:

I Session from 10.30 am to 11.30 am;

II Session from 11.40 am to 12.40 pm;

III Session from 12.45 pm to 1.30 pm;

AFTERNOON SESSION:

IV Session from 2.30 pm to 3.30 pm;

V Session from 3.45 pm to 4.45 pm;

By Order of Hon'ble The Chief Justice

Sd/-

**(K.S.Bharath Kumar)
Registrar (Judicial)**

Date: 30.06.2021

ADVANCE LIST NO. I (D)
HIGH COURT OF KARNATAKA, DHARWAD BENCH, DHARWAD
STATEMENT SHOWING PENDENCY OF MFA CASES

MFA (LAC) (DB) - FINAL HEARING

Sl. No.	Case No.	Appellant Advocate Name	Respondent Adv. Name
1	MFA/22371/2011	S S PATIL : K S MANTUR	V S KALASURMATH HCGP FOR R1
2	MFA/22769/2011	DINESH RAO	RAJASHEKHAR R GUNJALLI
3	MFA/20287/2012	A B PATIL	G K HIREGOUDAR GOVT ADV
4	MFA/20327/2012	R M KULKARNI	GOVT. ADVOCATE FOR R1
5	MFA/24374/2012	CHANDRASHEKHAR CHAKALABBI	GOVT ADV
6	MFA/22538/2013	R D DESAI	GOVT ADV FOR R1
7	MFA/22540/2013	R D DESAI	GOVT ADV FOR R1
8	MFA/22542/2013	R D DESAI	SUNIL S DESAI FOR R2
9	MFA/22543/2013	R D DESAI	SUNIL S DESAI FOR R2
10	MFA/22545/2013	R D DESAI	SUNIL S DESAI FOR R2
11	MFA/22727/2013	JAGADISH PATIL	GOVT ADV FOR R1
12	MFA/22820/2013	JAGADISH PATIL	GIRISH HIREGOUDAR FOR R2
13	MFA/23407/2013	GIRIJA S HIREMATH	MALLIKARJUN C BASAREDDY FOR R1
14	MFA/23408/2013	GIRIJA S HIREMATH	MALLIKARJUN C BASAREDDY FOR R1
15	MFA/23409/2013	GIRIJA S HIREMATH	MALLIKARJUN C BASAREDDY FOR R1
16	MFA/25117/2013	SADIQ N GOODWALA	
17	MFA/25119/2013	SADIQ N GOODWALA	M C BASAREDDY FOR R2
18	MFA/25123/2013	SADIQ N GOODWALA	
19	MFA/100487/2014	GOVERNMENT ADVOCATE	BASAVARAJ S BYAKOD
20	MFA/100826/2014	N L BATAKURKI	GOVT ADV(
21	MFA/100845/2014	SHASHANK S HEGDE	GOVT ADV FOR R1

22	MFA/100940/2014	G N NARASAMMANAVAR	GOVT ADV FOR R1
23	MFA/100941/2014	G N NARASAMMANAVAR	GOVT ADV FOR R1
24	MFA/100942/2014	G N NARASAMMANAVAR	C S PATIL FOR R2
25	MFA/101040/2014	GIRIJA S HIREMATH	MALLIKARJUN C BASAREDDY
26	MFA/101041/2014	GIRIJA S HIREMATH	MALLIKARJUN C BASAREDDY
27	MFA/101042/2014	GIRIJA S HIREMATH	MALLIKARJUN C BASAREDDY
28	MFA/101192/2014	RAMESH N MISALE	B V SOMAPUR FOR R3
29	MFA/101251/2014	V R DATAR : S M HAVARGI	GOVT ADV FOR R1-R2
30	MFA/101252/2014	N L BATAKURKI	GOVT ADV
31	MFA/101331/2014	GOVERNMENT ADVOCATE	LINGARAJ MARADI FOR R1
32	MFA/101705/2014	F V PATIL : PRUTHVI K S	M A HULYAL
33	MFA/102330/2014	V P KULKARNI	GOVT ADV FOR R1
34	MFA/103101/2014	PRUTHVI K S	PRASHANT S HOSAMANI FOR R1
35	MFA/100175/2015	LINGRAJ MARADI	GOVT ADV
36	MFA/100176/2015	LINGRAJ MARADI	GOVT ADV
37	MFA/100829/2015	ANIL KALE	GOVT ADV
38	MFA/101112/2015	LOKESH MALAVALLI	GOVT ADV FOR R1
39	MFA/101764/2015	K H BAGI	GOVT ADV FOR R1
40	MFA/101809/2015	K H BAGI	K VIDYAVATHI AGA FOR R1
41	MFA/102146/2015	M B KANAVI	MAHANTESH C KOTTURSHETTAR
42	MFA/102946/2015	B M ANGADI AND RATNAMALA G H	ADDL GOVT ADV
43	MFA/103099/2015	SMT SUNANDA P PATIL	RAMESH N MISALE FOR R2
44	MFA/103385/2015	RAJASHEKHAR B HALLI	GOVT ADV FOR R1-R3
45	MFA/103387/2015	PRAVEEN KUMAR RAIKOTE	GOVT ADV FOR R1 and R3
46	MFA/100800/2016	SUMANGALA A.CHAKALABBI	I C PATIL FOR R2
47	MFA/102561/2016	SRINIVAS B NAIK	AGA FOR R1, R3 and R4
48	MFA/103783/2016	SHIVAKUMAR S BADAWADAGI	KALADAGI VAISHALI K(P),MAHANTESH R PATIL FOR R1-R3
49	MFA/100133/2017	K H BAGI	GOVT ADV FOR R1

50	MFA/102239/2017	MALLIKARJUNSWAMY B HIREMATH	
51	MFA/102240/2017	MALLIKARJUNSWAMY B HIREMATH	
52	MFA/102241/2017	MALLIKARJUNSWAMY B HIREMATH	
53	MFA/102242/2017	MALLIKARJUNSWAMY B HIREMATH	
54	MFA/102243/2017	MALLIKARJUNSWAMY B HIREMATH	
55	MFA/102244/2017	MALLIKARJUNSWAMY B HIREMATH	
56	MFA/102245/2017	MALLIKARJUNSWAMY B HIREMATH	
57	MFA/102246/2017	MALLIKARJUNSWAMY B HIREMATH	
58	MFA/102247/2017	MALLIKARJUNSWAMY B HIREMATH	
59	MFA/102248/2017	MALLIKARJUNSWAMY B HIREMATH	
60	MFA/102249/2017	MALLIKARJUNSWAMY B HIREMATH	
61	MFA/104060/2017	GOVT ADV	R1- BASAVARAJ-SERVED
62	MFA/101929/2018	MURALIDHAR ATMARAM HULYAL	JAGADISH PATIL FOR C/R1
63	MFA/101864/2018	J S SHETTY	AGA
64	MFA/103594/2018 C/w. 103592, 103593/2018	GA	JAGADISH PATIL
65	100836/2018	GA	ARUN NEELOPANT
66	100835/2018 C/W 100834/2018	GA	ARUN NEELOPANT
67	MFA/102826/2019	JAGADISH PATIL	S S BETURMATH and K L PATIL

ADVANCE LIST NO. II (D)

**HIGH COURT OF KARNATAKA, DHARWAD BENCH, DHARWAD
STATEMENT SHOWING PENDENCY OF MFA CASES**

MFA (MV) (DB)- ADMISSION

Sl. No.	Case No.	Appellant Advocate Name	Respondent Adv. Name
1	20126/2013 c/w crob. 100075/2018	R R Mane	K L Patil
2	23128/2013 c/w 23127/2013	K H Bagi	G N Raichur
3	102709/2015 c/w Crob 100113/2016	Sri N R Kuppelur Sri S S Sajjan for cross objector	Sri S S Sajjan for R1 to R6 Sri N R Kuppelur for R2
4	103835/2016	Dinesh M Kulkarni	S L Matti
5	101260/2016	C R Hiremath	M Y Katagi
6	101133/2016	V S Teli	H M Dharigond for R1
7	100456/2016 c/w 100455, 100457 & 100003/2016	G N Raichur	Harish Maigur
8	103826/2016 c/w 103883/2016	Jagadish Patil	G N Raichur
9	101505/2016 c/w 101506, 101507/2016	G N Raichur	G R Turmari
10	103227/2017	A G Jadhav	S S Badawadagi
11	102312/2017	S M Tonned	Sunanda Patil
12	101040/2017 C/W 104110/2017	S K Kayakamath	Y L Reddy
13	104067/2017	V S Teli	N R Kuppelur for R5
14	102015/2017	S B Rawoot	M G Gadgoli for R2
15	102200/2017	H R Latur	A G Jadhav for R2
16	102073/2017	M G Peerjade	G N Raichur for R2
17	102474/2017 c/w 102473, 102063, 102064/2017	V S Teli	R R Mane for R2
18	100512/2017 c/w 100021/2017	Prashant Kadadevar	M K Soudagar for R1
19	102508/2018 C/W 102507/2018	P.G. Chikkanaragund	G. N Raichur
20	104559/2018	Harish Maigru	Suresh Gundi

21	101342/2018	Sunanda Patil	M Y Katagi
22	100336/2018 c/w 101009/2018	S B Hebballi	Girish Yadawad
23	101813/2018 c/w 103045/2018	S K Kayakamath	Pruthvi K S
24	103713/2018	Y L Reddy	G N Raichur
25	100504/2018	N R Kuppelur	B N Jamadar
26	104372/2018	A M Malipatil	S K Kayakamath
27	101400/2018	Harish Maigur	M K Soudagar
28	100230/2018	Dattatreya Hebbal	Subash J Baddi
29	103747/2018 c/w 103224, 103225/2018	Prashant Kadadevar	S K Kayakamath
30	101317/2018 c/w 101318, 101319, 101320/2018	Manjunth G Patil	S S Joshi
31	104356/2018	C M Hosmani	G N Raichur
32	100421/2018	V S Teli	N C Kolloori
33	101786/2018	H.D. Patil	N.C. Kolloori
34	101317/2018 c/w 101318/2018 to 101320/2018	M.G. Patil	S.S. Joshi
35	101090/2018	Ramesh I. Zirali	M.K. Soudagar
36	100230/2018	B.T. Hebbar	S.S. Koliwad
37	104539/2019	S A Pachhapure	R K Kulkarni
38	101499/2019	Archana Magadum	S B Doddegoudar
39	100168/2019	Santosh Mane	Prafulla Naik
40	104693/2019	S N Banakar	Served
41	101410/2019	V M Sheelvant	G S Hosakeri
42	101095/2019	A M Malipatil	G N Raichur
43	100612/2019	M H Patil	C V Angadi
44	100626/2019	A M Malipatil	S K Kayakamath
45	104603/2019	Nagaraj J Apannavar	Subhash J Baddi
46	100082/2019	Sanjay Katageri	Sharmila Patil
47	100389/2019	S C Bhuti	Santosh Mane
48	102382/2019	V S Teli	R R Mane
49	104317/2019	S K Kayakamath	R H Angadi
50	104120/2019	Anand Kolli	S S Koliwad

51	101253/2019	Verendra d Gunde	M Y Katagi
52	101803/2019	Vijay Chiniwar	S K Kayakamath
53	102243/2019	Nayak Law Associates	M K Soudagar
54	103450/2019	Manjunath Patil	Aruna Deshpande
55	100569/2019 c/w 101193/2019	G N Raichur	C M Hosmani
56	102583/2019	Geetha K M	R R Mane
57	102491/2019	Umesh Ainapur	Served
58	104402/2019	S S Sajjan	Rajshekhar Arani
59	100982/2019	Prashant Kadadevar	Shivakumar Badawadagi
60	102508/2019	G N Raichur	Manjunath Patil

ADVANCE LIST NO.III (D)
HIGH COURT OF KARNATAKA, DHARWAD BENCH, DHARWAD
STATEMENT SHOWING PENDENCY OF MFA CASES

MFA (MV) (DB) - FINAL HEARING

Sl. No.	Case No.	Appellant Advocate Name	Respondent Adv. Name
1	MFA/21174/2013	M J PEERJADE	NAGARAJ C KOLLOORI
2	MFA/21175/2013	M.J.PEERJADE	NAGARAJ C KOLLOORI
3	MFA/21176/2013	M.J.PEERJADE	NAGARAJ C KOLLOORI
4	MFA/21177/2013	M.J.PEERJADE(P),	NAGARAJ C KOLLOORI
5	MFA/24362/2013	S K KAYAKAMATH(P),	M H PATIL
6	MFA/24637/2013	M H PATIL : G S HULMANI	S K KAYAKAMATH
7	MFA/100467/2014	GEETHA K M @ PAWAR	NAGARAJ C KOLLOORI
8	MFA/100468/2014	GEETHA K M @ PAWAR	NAGARAJ C KOLLOORI
9	MFA/100469/2014	GEETHA K M @ PAWAR	NAGARAJ C KOLLOORI
10	MFA/103241/2014	VITTHAL S TELI	SHIVAKUMAR S BADAWADAGI(R),
11	MFA/103310/2014	S B HEBBALLI	M K SOUDAGAR
12	MFA/103311/2014	S B HEBBALLI	M K SOUDAGAR
13	MFA/100058/2015	GEETHA K M @ PAWAR	PRASAD S SANADI-SERVED
14	MFA/100206/2015	HARISH S MAIGUR	S K KAYAKAMATH
15	MFA/100548/2015	NAGANGOUDA R KUPPELUR	SANTOSH B RAWOOT
16	MFA/101186/2015	HARISH S MAIGUR	PRAKASH S UDIKERI : M H PATIL
17	MFA/101311/2015	SANTOSH B RAWOOT : K S HOOLI	MALLIKARJUN S HIREMATH
18	MFA/101469/2015	HARISH S MAIGUR	G N RAICHUR FOR R2(R),
19	MFA/101549/2015	S K KAYAKAMATH	K ANANDKUMAR
20	MFA/101647/2015	RAMESH I ZIRALI	VITTHAL S TELI
21	MFA/101668/2015	B V SOMAPUR	D M KULKARNI
22	MFA/101821/2015	NAGANGOUDA R KUPPELUR (P),	
23	MFA/102000/2015	VITTHAL S TELI	SHIVARAJ S BALLOLI
24	MFA/102081/2015	M K SOUDAGAR (NOC)	
25	MFA/102084/2015	DEEPAK S KULKARNI	M K SOUDAGAR
26	MFA/102088/2015	DINESH M KULKARNI(P),	S C BHUTI

27	MFA/102363/2015	SANTOSH B MALAGOUDAR	
28	MFA/102505/2015	CHANDRASHEKAR P PATIL(P),	R1: NAGENDRASA : SERVED
29	MFA/102615/2015	J S SHETTY	RAJASHEKHAR B HALLI
30	MFA/102637/2015	S K KAYAKAMATH	HARISH S MAIGUR (R),
31	MFA/102799/2015	I C PATIL	GURUKUMAR V A
32	MFA/102829/2015	VITTHAL S TELI,	M K SOUDAGAR
33	MFA/102881/2015	R H ANGADI and H S NAYAK(P),	
34	MFA/103007/2015	VITTHAL S TELI	M K SOUDAGAR
35	MFA/103008/2015	S K KAYAKAMATH	Y LAKSHMIKANT REDDY
36	MFA/103039/2015	SMT SHAILA.BELLIKATTI	
37	MFA/103084/2015	I C PATIL	P G CHIKKANARAGUND
38	MFA/103158/2015	SANJAY S KATAGERI(P),	M K SOUDAGAR (R),
39	MFA/103204/2015	VITTHAL S TELI(P),	M H PATIL(R),
40	MFA/103205/2015	VITTHAL S TELI(P),	M H PATIL(R),
41	MFA/103284/2015	SANJAY S KATAGERI(P),	S C BHUTI (R),
42	MFA/103375/2015	A M MALIPATIL	N R KUPPELUR
43	MFA/103531/2015	S K KAYAKAMATH(P),	LINGESH V KATTIMANI
44	MFA/103560/2015	HARISH S MAIGUR(P),	KUSHAL V BOLMAL
45	MFA/103572/2015	SANJAY S KATAGERI(P),	SANTOSH B MALAGOUDAR
46	MFA/103578/2015	GURUKUMAR V A(P),	M K SOUDAGAR
47	MFA/103650/2015	VITTHAL S TELI(P),	SHARMILA M PATIL
48	MFA/103655/2015	ANJANEYA M and HELAVAR R.S(P)	VIJAYA B DATE-SERVED(R),M K SOUDAGAR FOR R2(R),
49	MFA/103720/2015	S K KAYAKAMATH(P),	HANUMANT R LATUR
50	MFA/103752/2015	BAHUBALI.N.KANABARGI	S V YAJI FOR R2(R),
51	MFA/103806/2015	HARISH S MAIGUR(P),	M K SOUDAGAR
52	MFA/103832/2015	HANAMANT R LATUR(P),	S K KAYAKAMATH
53	MFA/103846/2015	SRINAND A PACHHAPURE(P),	C V ANGADI
54	MFA/103853/2015	HARISH S MAIGUR	SHARMILA M PATIL
55	100083/2015	SANJAY KATAGERI	S.K. KAYAKAMATH
56	101115/2015	LOKESH MALAVALLI	M.K. SOUDAGAR
57	102696/2015	K.RAGHAVENDRA RAO	SURESH GUNDI
58	102642/2015	R.A. ANGADI	PREETI SHASHANK
59	103804/2015	S S NIRANJAN	SANJAY B.
60	103419/2015	SHAILA BELIKATTI	SANTOSH MALAGOUDAR
61	103282/2015	M.G. GADAGOLI	SHAILA BELIKATTI

62	103411/2015	P.G. CHIKKANARGUND	N.C. KALLORI
63	MFA/101320/2016 C/W 101952/2016	I.C. PATIL	DODDAGOUDAR
64	MFA/100460/2016	SANJAY S. KATAGERI	M Y KATAGI
65	MFA/100723/2016 C/W CROB. 100135/2016	S.K. KAYAKAMATH	Y. LAKSHMIKANT REDDY
66	MFA/100942/2016	S.K. KAYAKAMATH	J S SHETTY
67	MFA/100226/2016 C/W 100730/2016	M. AMAREGOUDA	SURESH S. GUNDI
68	MFA/102484/2016	HARISH S MAIGUR(P),	N R KUPPELUR
69	103284/2016 C/W CROB 100032/2017	G.N. RAICHUR	M.AMAREGOUDA
70	100444/2016	HARISH NAIK	HANUMANT REDDY SAHUKAR
71	100466/2016	ANJANEYA M.	SUNIL DESAI
72	100547/2016	RAMESH I ZIRALE	SHIVARAJ BALLOLI
73	5728/2016 C/W 101998/2016	F.S. DABALI	RAJENDRA S.
74	101252/2016 C/W 100745/2016	PREETI SHASHANK	A.S. PATIL
75	100300/2016	SHAILA BELLIKATTI	PREETI SHASHANK
76	102782/2016	ANJANEYA M	PREETI SHASHANK R2
77	102781/2016	ANJANEYA M	PREETI SHASHANK
78	101663/2016	B.M. PATIL	R.R. MANE FOR R2
79	101614/2016	ANANT HEGDE	M.K. SOUDAGAR FOR R1
80	102047/2016	M.H. PATIL	R.R. MANE FOR R2
81	100456/2016 C/W 100455/2016, 100457/2016 & CROB. 100003/2016	G.N. RAICHUR	H.S. MAIGUR
82	100636/2016	DEEPAK S. KULKARNI	RAM P. GORPADE
83	101942/2016	BAHUBALI N KANABARGI	R.R. MANE FOR R2
84	103922/2016	M.K. SOUDAGAR	S.R. HEGDE
85	102456/2017 C/W 102365/2017	GANGADAR S. HOSKERI	P.V. GUNJAL
86	102095/2017	SIDDAPPA SAJJAN	PREETI SHASHANK
87	102052/2017	F.S. DABALI	GURURAJ TURUMARI
88	102081/2017	SURESH S. GUNDI	VITTAL S. TELI
89	102887/2017	B.M. PATIL	SANTOSH MALGOUDAR
90	103541/2017	VITTAL TELI	R.R. MANE
91	103855/2017	H.D. PATIL	SANTOSH HATTIKATAGI
92	103826/2017	H.S. MAIGUR	I.C. PATIL

93	101499/2017	H.D. PATIL	A.G. JADHAV
94	102929/2018	K.RAGHVENDRA RAO	GIRISH S. HIEMATH
95	101440/2018	NAVEEN R MELINMANI	G.N. RAICHUR
96	101361/2018 C/W 101574/2018	G.S. HULMANI	NAGARAJ J APPANNAVAR
97	101457/2018	M..H. PATIL	PREETI SHASHANK FOR R2
98	102037/2018 C/W 101233/2018	G.N. RAICHUR	AINAPUR
99	101118/2018	RAVINDRA RA MANE	PRASHANT HOSMANI
100	100132/2018	SANJAY S KATEGERI	S.K.. KAYAKAMATH
101	100541/2018	HARISH S. MAIGUR	M.Y KATAGI
102	100554/2018	S.B. RAWOOT	N.C.KOLLOORI
103	101389/2019	SUBHASH GAVAGONDA	S.S. GUNDI
104	101349/2019	SANJAY S. KATAGERI	I.C. PATIL
105	101170/2019	RAJSHEKAR ARANI	SERVED
106	101161/2019	G.S. HULMANI	S.C. BHUTI
107	101160/2019	G.S. HULMANI	S.C, BHUTI
108	100503/2019	SHARMILA PATIL	SERVED
109	100394/2019	MANJUNATH G PATIL	S.S. GUNDI
110	100271/2019 C/W 100846/2019	H.D. PATIL	PREETISHASHANK
111	100175/2019	S.K.,KAYAKAMATH	G.S. HULMANI
112	100124/2019	H.S. MAIGUR	NITIN R BOLBANDI
113	100018/2019	S.C. BHUTI	HANUMANT R LATUR

Advance List No.IV(D)

HIGH COURT OF KARNATAKA, DHARWAD BENCH, DHARWAD.

**CRIMINAL APPEAL AGAINST CONVICTION (DB)
OF THE YEAR 2014-2018 FOR FINAL HEARING**

SL. NO	CASE NUMBERS	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1.	100101/2016 C/W. 100106/2016	N D GUNDE, K L PATIL	HCGP, HCGP
2.	100342/2016	A G MULAWADAMATH	HCGP
3.	100019/2017	SHRIKANT T PATIL	HCGP
4.	100097/2017	A G MULAWADAMATH	HCGP
5.	100262/2017	K M SHIRALLI	HCGP
6.	100001/2017	GIRISH S. HIREMATH	ADDL. SPP
7.	100006/2017	M.B. GUNDAWADE	ADDL. SPP
8.	100019/2017	SHRIKANT T. PATIL	ADDL. SPP
9.	100022/2017	K.L. PATIL	ADDL. SPP
10.	100137/2017	S.S. YADRAMI	ADDL. SPP
11.	100304/2017	NARENDRAKUMAR	ADDL. SPP
12.	100336/2017	K L PATIL, S B NAIK, B.S. KUKANAGOUDAR	HCGP
13.	100354/2017	D B KARIGAR	K M SHIRALLI & ADDL SPP
14.	100057/2018	S B DEYANNAVAVAR	ADDL SPP
15.	829/2018 C/W. 100162/2018 & 100181/2018	S S YADRAMI, S S YADRAMI, M AMAREGOUDA	HCGP, HCGP, HCGP
16.	100096/2018	VIJAYA K NAIK	HCGP
17.	100107/2018 C/W. 100043/2020	G S MOT T M NADAF	HCGP HCGP
18.	100108/2018	G S MOT	HCGP
19.	100109/2018	RAMACHANDRA MALI	HCGP
20.	100111/2018 C/W. 100133/2018	ARAVIND D KULKARNI VITHAL S TELI	SPP SD ADDL. SPP
21.	100119/2018	A R KALYANASHETTI	ADDL SPP
22.	100126/2018 C/W. 100231/2018	A R PATIL ADDL. SPP	ADDL. SPP A R PATIL
23.	100129/2018	K M SHIRALLI	HCGP
24.	100130/2018	K M SHIRALLI	HCGP
25.	100134/2018	D B KARIGAR	ADDL SPP
26.	100218/2018	PRASHANTH S KADADEVAR	HCGP
27.	100250/2018	B ANWARBHASHA	HCGP
28.	100288/2018	L K GURAV	ADDL SPP
29.	100316/2018	B ANWARBHASHA	HCGP
30.	100319/2018	D B KARIGAR	ADDL SPP
31.	100328/2018	BAHUBALI GADAWADE	HCGP
32.	100343/2018	S B MALAGOUDAR	ADDL SPP
33.	100344/2018	S B MALAGOUDAR	ADDL SPP
34.	100346/2018	VIDYASHANKAR V DALWAI	HCGP
35.	100352/2018 C/W. 100114/2019	RAMACHANDRA MALI, HCGP	HCGP RAMACHANDRA MALI